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BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 200 OF 2014

IN THE MATTER OF:

M.C. MEHTA

...APPLICANT

Versus

UNION OF INDIA & ORS.

...RESPONDENT(S)

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THROUGH COUNSEL



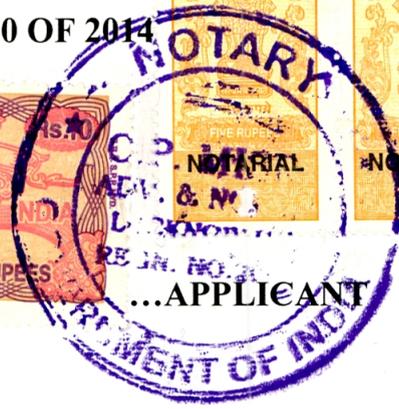
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Ph: 9639286572

DATE: 26.11.2025
PLACE: NOIDA

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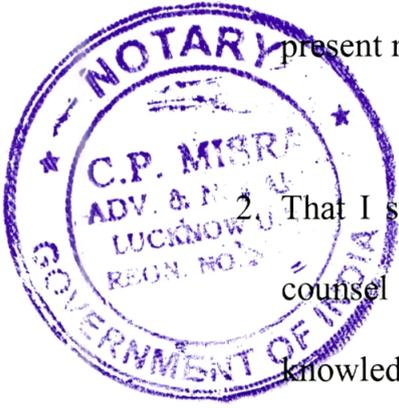
UNION OF INDIA & ORS.

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COMPLIANCE IN TABULAR FORM FOR THE CONVINIENCE OF
THIS HON'BLE TRIBUNAL

I, Maneesh Mittal, S/o Late Ram Autar Mittal, aged about 45 years, presently posted as Secretary, Environment, Forest & Climate Change Department, State of U.P. do hereby solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.



2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

26/11/25
C. P. MISHRA
ADV. & NOTARY
HQ LUCKNOW U.P. INDIA
REGN No 20914

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3. In the present matter, the issue is with respect to the prevention, control and abatement of pollution of river Ganga.

4. That it is most respectfully submitted that in compliance of the directions of this Hon'ble Tribunal, the compliance in tabular form is as under:

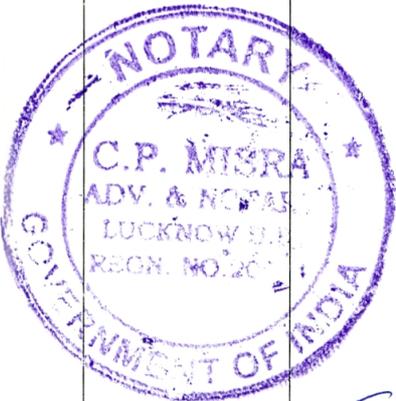
S.No.	District Name	Total Number of Drains	Number of Drains Tapped	Number of Drains Untapped	Timeline for Tapping Remaining Drains	Name and Designation of Responsible Officer	Annexure No.
1.	Aligarh	3	0	3	<p>For proposed 65 MLD STP- project is under tendering stage. It shall take 24 months for completion after finalization of Tender and effective date of start.</p> <p>45 MLD STP- constructed and under O&M, its fund is available at AMRUT directorate</p> <p>48 MLD STP- project is under tendering stage. It shall take 24 months for completion after finalization of Tender and effective date of start.</p>	<p>1. Shri Sunil Kumar Singh, Executive Engineer, U.P. Jal Nigam (Urban)</p> <p>2. Shri Lokesh Sharma, Executive Engineer, U.P. Jal Nigam (Rural)</p>	Annexure R-3 & R-4 (<i>Refer @Pg No. 42446 and 42447 of the Judicial Record</i>)
2.	Saharanpur	155	Tapped-95 + Partially Tapped	55	<p>135 MLD STP-December, 2027</p> <p>38 MLD STP-Functional</p>	<p>1. Shri Sanjiv Katiyal, Project Manager</p> <p>Namami Gange, Muzaffarnagar</p>	Annexure R-5 & R-6 (<i>Refer @Pg No. 42450</i>)



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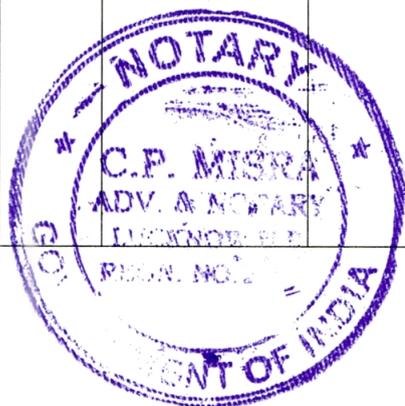
			(To be retapped) - 5		<p>In Rampur Maniharan, Gangoh, Behat, Chilkana, Nanauta and Chhutmalpur - STP is proposed but suitable land has not been identified till now Bio- Remediation Done on all drains, when the suitable land is identified for STP then after two years the STP will be functional</p> <p>In Chilkana, Sarsawa - A Nature based technology using water management, treatment plant is proposed to be established, the DPR has not been approved yet, the timeline will be determined only after the DPR is approved</p> <p>In Nakur - A Nature based technology using water management, treatment plant is proposed to be established, At present, land is not available once the land is allotted, the DPR will be forwarded to the government for</p>	<p>Unit, Jal nigram (Rural)</p> <p>2. Shri Ruchin Yadav, Executive Engineer, Jal Nigram Urban Saharanpur</p>	<p><i>and 46462 of the Judicial Record)</i></p>
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					<p>approval, after the DPR is approved the timeline for the STP will be finalised.</p> <p>In Deobond- 20 MLD proposed- December, 2027</p> <p>In Titron and Ambeta- Waste Stabilization Pond , Land is available and DPR has been sent for approval to state after - the approval of DPR timeline has been decided for STP</p>		
3.	Kaushambi	3	0	3	<p>2 Years after the Approval of DPR</p>	<p>1.Mr. Mahesh Kumar, Executive Engineer, U.P. Jal Nigam (Urban) Kaushambi</p> <p>2. Shri Jaipal Singh, Executive Engineer, U.P. Jal Nigam (Rural), Kaushambi</p>	<p>Annexure R-7 & R-8 (<i>Refer @Pg No. 42464 and 42466 of the Judicial Record</i>)</p>
4.	Muzaffarnagar	15	14	1	<p>22 MLD STP Shahwali (Operational)- STP was Commissioned in October. 2023</p> <p>32.5 MLD STP Kidwai Nagar (Operational)- STP was</p>	<p>1. Shri Sanjeet Katiyar, Project Manager, Namami Gange, Muzaffarnagar Unit, Jal Nigam (Rural)</p> <p>2. Shri Abu Zaid, Executive Engineer, Jal</p>	<p>Annexure R-9 & R-10 (<i>Refer @Pg No. 43470 and 42472</i>)</p>



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					<p>commissioned in February, 2024</p> <p>32.5 MLD STP Kidwai Nagar (Operational)-STP was commissioned in June, 2025.</p> <p>10 MLD Budhana (Operational)-STP was commissioned in October, 2023</p> <p>Budhana STP (Operational)-Commissioned since 2022</p> <p>Khatauli STP-STP will be functional from June, 2027</p>	Nigam (Urban), Muzaffarnagar
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2. That the details pertaining to 31 districts have already been submitted before this Hon'ble Tribunal through affidavits

- dated 28.05.2025 (Refer: Judicial Record Page No. 41620), and
- dated 22.07.2025 (Refer: Judicial Record Page No. 41945).

3. That thereafter, the updated status of 4 additional districts, namely Aligarh, Saharanpur (which does not situate upon the main stream), Kaushambi and Muzaffarnagar, has been furnished

- vide affidavit dated 20.11.2025 (Refer: Judicial Record Page No. 42426).


 C. P. MISHRA
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- 4. That as recorded in Para 3 of the Order dated 11.09.2023, there are 27 districts situated on the main stream of River Ganga.
- 5. That out of the said 27 districts, the status of 24 districts already stands placed on record before this Hon'ble Tribunal.
- 6. That only 3 districts remain, namely Bijnor, Shahjahanpur and Bhadohi, and the requisite information for these districts is presently under compilation and shall be filed at the earliest.


DEPONENT

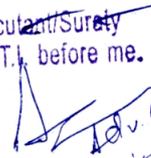
VERIFICATION

Verified at ^{NOTARY} LKO. H.P. on this ^{NOTARY} 26 day of November, 2025, that the contents of the above affidavit from paragraphs 1 to 6 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.


DEPONENT



Identify the deponent/Executant/Surety who has/have signed/Put T. before me.


Adv. C.P. Misra
U.P. 2664/02

Sworn and Verified Before Me


26/11/2025
ADV & NOTARY
HQ LUCKNOW U.P. INDIA
REGN. NO. 20914
EXPIRY DATE-15-3-2030